

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of Registrar General at Jammu)

**ORDER**

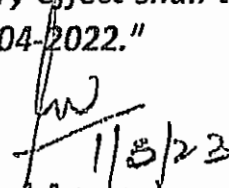
No. 216 of 2023/RG/NG Dated: 01-03-2023

Consequent upon the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, duly approved by Hon'ble the Chief Justice, the following promotions are hereby made in the cadre of Data Entry Operators against the posts from the dates shown against each:

S. No.	Name of the official S/Shri	Date of Promotion as (Selection Grade) Data Entry Operator Level-6E (35900-113500)	Date of Promotion as Section Officer Level-7 (44900-142400)	Date of Promotion as Assistant Registrar-II Level-8 (47600-151100)	Date of Promotion as Assistant Registrar-I Level-8A (50700-160600)	Date of Promotion as Deputy Registrar Level-11 (67700-208700)	Date of Promotion as Joint Registrar Level- 12 (78800-209200)
1.	Nisha Saraf	--	24-11-2008	25-11-2010	-	26-11-2012	25-10-2017
2.	Sanjay Kumar Bhat	--	24-11-2008	25-11-2010	--	26-11-2012	25-10-2017
3.	Neelam Kumari	--	26-11-2010	27-11-2012	--	26-10-2017	--
4.	Sanjay Kumar Verma	--	26-11-2010	27-11-2012	--	26-10-2017	--
5.	Ajay Sharma	24-11-2008	28-11-2012	27-10-2017	01-06-2021 (from the date of creation of the post)	--	--
6.	Anil Razdan	24-11-2008	28-11-2012	27-10-2017	01-06-2021 to 30-04-2022 (i.e. date of retirement)	--	--
7.	Sanjeet Kumar Sharma	26-11-2010	28-10-2017	01-06-2021	--	--	--
8.	Vikas Bharti	26-11-2010	28-10-2017	01-06-2021	--	--	--
9.	Ahmad Ali Bhat	29-11-2012	01-06-2021	--	--	--	--
10.	Fayoz Ahmad Shah	29-11-2012	01-06-2021	--	--	--	--
11.	Sabi Abass	28-10-2017	01-06-2021	--	--	--	--
12.	Zahoor Ahmad Beigh	28-10-2017	01-06-2021	--	--	--	--
13.	Hafizullah Shelkh	01-06-2021	--	--	--	--	--
14.	Abdul Majeed Dar	01-06-2021	--	--	--	--	--
15.	Vijay Sas	01-06-2021	--	--	--	--	--

Note: *That all the above promotions shall have notional effect and the monitory effect shall take place only from the date of order. However, in case of Shri Anil Razdan, the monitory effect shall take place from the date of his superannuation i.e., 30-04-2022."*

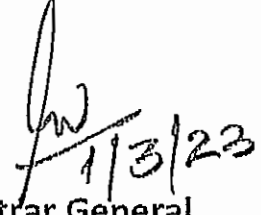
By order.

  
(Shahzad Azeem)  
Registrar General

No: 7107-27 of 2023/RG/NG Dated 01-03-2023

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
3. Registrar Judicial, High Court Wing, Jammu/Srinagar
4. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
....for information of His Lordship.
5. Registrar (IT), High Court of J&K and Ladakh, Jammu
6. Registrar (Adm.)/Recruitment, High Court Main Wing, Jammu
7. Director Finance, High Court Main Wing, Jammu  
....for information
8. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
9. Accounts Officer, High Court Wing, Jammu/Srinagar  
....for information
10. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
11. S/Shri \_\_\_\_\_  
.... for information and compliance.
12. Order Book

  
Registrar General